

**STATEMENT ON REVIEW OF THE WORKING OF THE INDIAN LAW  
INSTITUTE FOR THE FINANCIAL YEAR 2019-20**

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Department of Legal Affairs, Ministry of Law & Justice had released Rs. 300 Lakh as grants-in-aid to the Indian Law Institute, New Delhi for the financial year 2019-20.

2. On perusal of the Institute's Annual Report and Audited Accounts for the year 2019-20, it is observed that ILI had undertaken the following activities:-

(i) Conducted the following Academic Programmes:-

S. No.	Programme	Nos. of student for the academic year 2019-20
1.	Ph. D	04 Students
2.	LL.M. (1 Year)	36 Students
3.	Post Graduate Diploma Courses	265 Students
Total no. of students admitted		305 Students

(ii) Conducted various International Conferences / Workshops / Seminars / Certificate Course / Seminar Course / Training programmes / in collaboration with other organisations:-

(a) Conducted International Conference on "Changing Contours of International Refugee Law and the Indian Position" held on 1<sup>st</sup> February, 2020.

(b) Conducted following Workshops:-

S.No.	Workshops
1.	Legal Research Methodology Workshop on "Dissertation Writing" held on 28 <sup>th</sup> January, 2020.
2.	Workshop on "Teaching Techniques and Research for Young Law Teachers and Research Scholars" held from 6 <sup>th</sup> to 12 <sup>th</sup> November, 2019.
3.	National Workshop on "Legal Capacity Building / Capacity Building of persons with Intellectual and Developmental Disabilities (PwIDDS)" held on 23 <sup>rd</sup> October, 2019.
4.	Workshop on "Methodology of Muslim Law Reform and the Role of Islamic Jurist" held on 1 <sup>st</sup> May, 2019.

(c) Conducted following training programmes in collaboration with National Human Rights Commission on Issues and Challenges:-

S.No.	Training Programmes for
1.	Judicial Officers on "Human Rights: Issues and Challenges" held from 14 <sup>th</sup> to 15 <sup>th</sup> March, 2020.
2.	Prison Officials on "Human Rights: Issues and Challenges" held from 15 <sup>th</sup> to 16 <sup>th</sup> February, 2020.

3.	Police Personnel on “Police and Human Rights: Issues and Challenges” held from 23 <sup>rd</sup> to 24 <sup>th</sup> November, 2019.
4.	First Class Judicial Magistrates on “Human Rights: Issues and Challenges” held from 21 <sup>st</sup> to 22 <sup>nd</sup> September, 2019
5.	Officials working in Juvenile Homes, Old Age Homes & Health Sector on “Human Rights: Issues and Challenges” held on 10 <sup>th</sup> August, 2019.
6.	Officer-Trainee of Indian Economic Services held from 28 <sup>th</sup> to 31 <sup>st</sup> January, 2020.

(d) Conducted National and International Seminars:-

S.No.	Seminars
1.	International Seminar on “Human Rights and Persons with Disabilities” held on 11 <sup>th</sup> January, 2020.
2.	International Seminar on “Challenges and Prospects of Alternate Dispute Resolution” held from 14 <sup>th</sup> to 15 <sup>th</sup> June, 2019.
3.	National Seminar on “Exploring Disability Rights Paradigm” held on 28 <sup>th</sup> September, 2020.
4.	Seminar on “Media, Law and Elections” held on 5 <sup>th</sup> April, 2019.

(iii) Published Quarterly Journals, Law Review, Book Reviews, Annual Survey of Indian Law -2018 and ILI Newsletter. Published Books on ‘Dispelling Rhetorics Law of Divorce and Gender Inequality in Islam’, ‘Bail: Law and Practice in India’ and ‘Rethinking Law and Violence’.

(iv) The institute has also conducted E-Learning Certificate course on IPR and Cyber Laws.

3. Government is in agreement with the report of the Indian Law Institute (ILI), New Delhi for the financial year 2019-20.